

Office of the Principal District & Sessions Judge, Palamau at
Daltonganj.

Order No. 67 /2020

It has been brought to the notice of undersigned that in arrangement of Judicial Officers made under order No. 65 dated 18.05.2020 of this office, Sri S.K. Munda , J.M. 1st Class has been inadvertently assigned duty as mentioned in column no. 1 of the table below which is hereby rectified as mentioned in column no.2.

Duty Assigned in earlier Order	Duty Assigned after rectification
He shall also remain in-charge of the court and offices of , ACJM, , S.D.J.M., R.J.M., all the Civil Judges (Senior Division), 1 st Asst.He will remain in-charge of the court of all District & Addl. Sessions Judges, all vacant courts of Sessions Judges and all vacant FTCs except District & Addl. Sessions Judge- I Sessions Judge, all the Civil Judges (Jr.Div.) P.M., J.J.Board and all vacant courts of J.M.	He shall also remain in-charge of the court and offices of , ACJM, , S.D.J.M., R.J.M., all the Civil Judges (Senior Division), 1 st Asst. Judges (Senior Division), 1 st Asst. (Jr.Div.) P.M., J.J.Board and all vacant courts of J.M.

Inform all concerned.


19/5/2020
I/C Principal District & Sessions Judge,
Palamau at Daltonganj

Memo No. 918-923 dated, the 19th day of May 2020

Copy forwarded to the Registrar General, Hon'ble High Court of Jharkhand/ all the Officers posted in this judgeship / the D.C. Palamau/the General Secretary, District Bar Association/ the Superintendent of Police, Palamau/ the Superintendent Central Jail, Daltonganj/ the Nodal Officer, D.C.C.C. , Palamau for information and needful.

System Assistant
to upload in site
M
Registrar
20/5/20


Registrar,
Civil Courts, Palamau